

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(SOUTH WEST) DWARKA COURTS, NEW DELHI.**

ORDER

In continuation to the earlier Order No. 13252-13264/Bail/Judl./DWK/2020 dated 28.08.2020 of this office and in exercise of powers under Section 10(3) of the Criminal Procedure Code, 1973, the undersigned hereby authorize the following Judicial Officers to hear and dispose of Bail/Urgent Criminal Applications pertaining to the police stations and Investigating Agencies, (South West) District, Dwarka Courts, as per following schedule W.E.F. 01.10.2020 till further order.

S. No.	Names of Police Stations and Investigating Agencies	Courts of Addl. Sessions Judges	Link Addl. Sessions Judges
1	CAW Cell (Nanakpura), EOW, Mohan Garden, Uttam Nagar, CAW Cell of South West District	Sh. Pritam Singh ASJ-04 (POCSO) Room No. 03	Ms. Geetanjali Goel, ASJ (SFTC) Room No. 607
2	Dwarka South, Dwarka North and Sector-23, Dwarka	Sh. Mohinder Virat, ASJ-03 Room No. 609	Sh. Mukesh Kumar, ASJ (Elect) Room No. 613
3	Baba Haridas Nagar and Najafgarh	Sh. Mukesh Kumar, ASJ (Elect) Room No. 613	Sh. Mohinder Virat, ASJ-03 Room No. 609
4	Jaffarpur Kalan and Chhawla	Ms. Geetanjali Goel, ASJ (SFTC) Room No. 607	Sh. Pritam Singh ASJ-04 (POCSO) Room No. 03
5	Palam Airport and Crime Branch	Ms. Purva Sareen, ASJ-01 (POCSO) Room No. 02	Sh. Sonu Agnihotri, ASJ-02 Room No. 615
6	Janak Puri, Vikas Puri and CBI	Ms. Gomati Manocha ASJ-05 (POCSO) Room No. 04	Sh. Deepak Wason Spl. Judge (NDPS) Room No. 610
7	Palam Village and Kapashera	Sh. Sonu Agnihotri, ASJ-02 Room No. 615	Ms. Purva Sareen, ASJ-01 (POCSO) Room No. 02
8	Dabri and Bindapur	Sh. Deepak Wason Spl. Judge (NDPS) Room No. 610	Ms. Gomati Manocha ASJ-05 (POCSO) Room No. 04

Note:

The bail applications pertaining to the police stations mentioned in the First column shall be dealt with heard by the Judicial Officers whose names are mentioned against the police stations W.E.F. 01.10.2020 to till further order.

It shall be the discretion of the Additional Sessions Judge concerned to hear the bail application in Virtual or Physical mode. However, endeavor shall be made to accommodate the request of the counsel(s) for virtual or physical court. Matter shall accordingly be adjourned to a date, when the Judicial Officer is holding court in the mode requested by the counsel(s).

-sd/-

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (SW)
Dwarka Courts, New Delhi.

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, Dwarka Courts.
4. The Officer In-charge, Bail and Filing Section (Facilitation Centre), Dwarka Courts.
5. The Reader of the undersigned.
6. The District & Sessions Judges' Secretariat, Dwarka Courts.
7. The President/Secy., Dwarka Court Bar Association, Dwarka Courts.
8. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
9. The Website Committee, Tis Hazari, Delhi.
10. The Sr. A.O.(J)/Branch Incharge, Admn. Branch, Dwarka Courts.
11. The In-charge, Computer Branch/Server Room, Dwarka Courts with direction to display this order on the Webpage of District Courts, Dwarka.
12. The Branch In-charge, R&I, Dwarka Courts (for uploading this order on LAYERS).
13. Notice Board, Dwarka Court Complex.

-sd/-

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (SW)
Dwarka Courts, New Delhi.